

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/14/2017

NAME OF THE PETITIONER(S)

: J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S)

: PRINTS INDIA PRIVATE LIMITED

UNDER SECTION

:241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(FOT K. MOORTHY)

Counsel for Petitioner

ORDER

Representing counsel for the petitioner present. Counsels for Respondents The counsels prayed for time to make final 1 to 3 are present. submissions. At their request time is enlarged for final argument. Put up on 08.01.2018.

- cel-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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